Annexure-5

Name of the corporate debtor: KOHINOOR PAPER AND NEWSPRINT PRIAVTE LIMITED; Date of commencement of liquidation: 12.07.2021; List of stakeholders as on: 26.09.2021 List of operational creditors (Government Dues)

(Amount in ₹)

Sl.	Sl. Details of Claimant				claim received	Details of claim admitted					Amount of	Amount	Amount	Amount of	Remarks,
No.	Department	Government	Identifica	Date of	Amount	Amount of	Nature of	Amount	Whether lien	% share in	contingent	of any	of claim	claim under	if any
			tion No.	receipt	claimed	claim admitted	claim	covered by	/ attachment	total	claim	mutual	rejected	verification	
								lien or	removed?	amount of		dues,			
								attachment	(Yes/No)	claims		that			
								pending		admitted		may be			
-								disposal				set off			
		Deputy													
		commissioner of													
		Income Tax -													
1	Income Tax	Central Circle 2(1)		19.08.21	584839113.00	584839113.00	Unsecured	no	no		0	0	0.00	0	
		ITO(TDS),WARD-													
2	Income Tax	2(1)		16.08.21	934270.00	934270.00	Unsecured	no	no		0	0	0.00	0	
		WEST BENGAL													
		STATE ELECTRICITY													
		DISTRIBUTION													
		COMPANY													
3	Electricity	LIMITED			5121499.00	5121499.00	Unsecured	no	no		0	0	0.00	0	
4				31.08.21										-	
		COMMISIONER OF													
	Commercial	COMMERCIAL													
	Tax	TAXES			431355062.35	431355062.35	Unsecured	no	no		0	0	0.00	0	
5	Employess			18.08.21											
	State												0.00		
	Insurance Provident	E.S.I.C			2530285.00	2530285.00	Unsecured	no	no		0	0	0.00	0	
ľ	Fund	PF AUTHORITIES			1466395.00	1466395.00	Unsecured	no	no		0	0	0.00	0	
\vdash	1 unu	FI AUTHORITIES			1026246624.35			IIIO	IIIO		10		0.00		